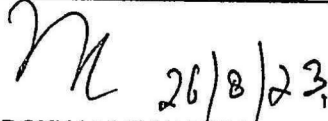


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to the directions of Accessibility Committee, High Court of Delhi, New Delhi, conveyed vide email dated 18.08.2023, CPC Hon'ble High Court of Delhi/New Delhi, the following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Accessibility Committee to deal with all issues relating to the Person's with Disability. (Central District)	Sh. Rajesh Malik, ADJ (Central)	Chairperson
	Sh. Sunil Kumar, Spl. Judge (NDPS) (Central)	Member
	Sh. Balwinder Singh, SCJ-cum-RC (Central)	Member
	Sh. Gaurav Sharma, Advocate	Member
	Sh. Sandeep Chand, JA/ District System Administrator	Member


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 64106-64136 /F.1(3)/Gaz/23

Dated 26 AUG 2023

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi, with the request to constitute a similar committee in their respective district.
3. The Director, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
4. Ld. Officer In-Charge, General Branch, (Central), Tis Hazari Courts, Delhi.
5. The Officers/Officials concerned.
6. Sh. Gaurav Sharma, Advocate, Chamber No. Y-1, Civil Wing, Tis Hazari Courts, Delhi.
7. Branch In-charge, General Branch, (Central), with the direction to pursue the matter with the said committee.
8. The AO(J)/Branch In-Charge, Computer Branch, IT & Digitization Cell, Filing Section, E-Sewa Kendra-cum-Facilitation Center, (Central), Tis Hazari Courts, Delhi.
9. The P.S. to the undersigned.
10. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi